

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 13.01.2020 (MONDAY)**  
**COURT OF CHAIRPERSON**  
**10:40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

**For Orders (To be Mentioned)**

| S. No. | Case No.                             | Name of the parties                                   | Counsel for Appellants | Counsel for Respondents |
|--------|--------------------------------------|---|------------------------|-------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 64 of 2020 | Greatship (India) Ltd.<br>Vs.<br>Sudip Bhattachary    | Mahesh Agarwal         |                         |
| 2.     | Comp. App. (AT) (Ins) No. 65 of 2020 | SPM Holdings PTE Ltd.<br>Vs.<br>Rohit Ferro Tech Ltd. | Vikrant                |                         |

**For Orders**

|    |   |  |                        |   |
|----|---|--|------------------------|---|
| 3. | I.A No. 179 of 2020 of 2020 in Comp. App (AT) (Ins) No. 995 of 2019 | S.S. Natural Resources Pvt Ltd.<br>Vs.<br>Ramsarup Industries Ltd & Ors.   | Abhirup Dasgupta       | Rony O. John-R2<br>Dinkar Singh-R5<br>Kshitiz<br>Chhawchharia-RP                  |
| 4. | Comp. App. (AT) (Ins) No. 1056 of 2019 & I.A No 4033,4303 of 2019   | Rajesh Goyal.<br>Vs.<br>Babita Gupta & Ors.  | Sandeep Bhuraria       | Sudeep Shrolriya-R1,2&3<br>Rishabh Jain-IRP<br>Kumar Shivam                       |
| 5. | Comp. App. (AT) (Ins) No. 957 of 2019                               | JSW Steel Ltd.<br>Vs.<br>Mahender Kumar Khandelwal & Ors.<br><br><b>With</b>   | Manmeet Singh          | Misha,<br>Bishwajit Dubey   |
| 6. | Comp. App. (AT) (Ins) No. 1034 of 2019                              | Sanjay Singal & Anr.<br>Vs.<br>Punjab National Bank & Ors.<br><br><b>With</b>  | Heena George           | Ritu Bhalla<br>Bishwajeet Dubey (R1 & R4)<br>Shantanu (R2),<br>Manmeet Singh (R3) |
| 7. | Comp. App. (AT) (Ins) No. 1035 of 2019                              | Kalyani Transco.<br>Vs.<br>Bhushan Power & Steel Ltd.<br>Through RP & Ors.<br><br><b>With</b>                            | Nikhil Palli           | Bishwajit Dubey<br>Manmeet Singh-R1&2<br>Arvind Kr. Gupta-R4                      |
| 8. | Comp. App. (AT) (Ins) No. 1055 of 2019                              | Jaldhi Overseas Pte. Ltd.<br>Vs.<br>Bhushan Power Steel Ltd & Ors.<br><br><b>With</b>                                    | Kumar Shashank Shekker | Charu Bansal-R2<br>Bishwajit Dubey-R3<br>Nishtha<br>Chaturvedi-R4                 |
| 9. | Comp. App. (AT) (Ins) No. 1074 of 2019                              | Medi Carrier Pvt Ltd.<br>Vs.<br>Mahendra Kumar Khandelwal<br>RP of Bhushan Power and Steel Ltd & Anr.<br><br><b>With</b> | Sidhartha Sharma       | Spandan Biswal-CoC,<br>Vaijayant Paliwal-R1,<br>Nishtha<br>Chaturvedi-R2          |

|     |  |  |                     |  |
|-----|--|--|---------------------|--|
| 10. | Comp. App. (AT)<br>(Ins) No. 1126 of<br>2019     | CJ Darcl Logistics Ltd.<br>Vs.<br>Mahender Kumar Khandelwal<br>RP of Bhushan Power & Steel Ltd.<br><b>With</b> | Atul Shanker Mathur | Vaijayant Paliwal  |
| 11. | Comp. App (AT)<br>(Ins) No. 1361-1362<br>of 2019 | Directorate of Economics Offences<br>Vs.<br>Binay Kumar Singhanian & Ors.<br><br><b>With</b>                   | Raja Chatterjee     | Kanishk Khetan-<br>R1  |
| 12. | Comp. App (AT)<br>(Ins) No. 1461 of<br>2019      | State of Odisha & Ors.<br>Vs.<br>Bhushan Power & Steel Ltd & Anr.  | Kirti Mishra        |  |
| 13. | Comp. App. (AT)<br>(Ins) No. 1229 of<br>2019     | Savan Godiawala, Liquidator of Lanco<br>Infratech Ltd.<br>Vs.<br>Apalla Siva Kumar                             | Charu Bansal        | Manish Srivastav   |
| 14. | Comp. App. (AT)<br>(Ins) No. 1244 of<br>2019     | Shalini Singhal & Ors.<br>Vs.<br>Rahul Singh & Ors.<br><br><b>With</b>   | Suruchi Aggarwal    | Rudreshwar<br>Singh-R3<br>Aditi Sinha-(R1 &<br>R2)<br>Aditya Dewan<br>Amit Singh |
| 15. | Comp. App. (AT)<br>(Ins) No. 1249 of<br>2019     | Sanjeev Abrol<br>Vs.<br>Rahul Singh & Ors.   | Rudreshwar Singh    | Aditi Sinha-(R1 &<br>R2)<br>Snehit Choudhary                                     |
| 16. | Comp. App. (AT)<br>(Ins) No. 1295 of<br>2019     | Ricoh Thermal Media Asia Pacific Pvt<br>Ltd.<br>Vs.<br>Efficient Data Pvt Ltd.                                 | Kamal               |  |
| 17. | Comp. App. (AT)<br>(Ins) No. 1380 of<br>2019     | Amit Katyal<br>Vs.<br>Meera Ahuja & Anr.   | Bina Gupta          | Lokesh Bhola-R1<br>to R3<br>Jugraj Singh Bedi-<br>IRP                            |
| 18. | Comp. App (AT)<br>(Ins) No. 1453 of<br>2019      | Rashesh Purohit<br>Vs.<br>Punjab National Bank & Anr.  | Piyush Joshi        |  |
| 19. | Comp. App (AT)<br>(Ins) No. 1492 of<br>2019      | Employees State Insurance Corporation<br>Vs.<br>Karpagam Spinners Pvt Ltd. & Anr.                              | Saurabh Chadda      |  |
| 20. | Comp. App. (AT)<br>No. 24 of 2019                | Arun Kumar Saha<br>Vs.<br>Union of India, Ministry of Corporate<br>Affairs.                                    | Tishampati Sen      |  |

#### For Admission (Fresh Cases)

|     |  |  |               |              |
|-----|--|--|---------------|--------------|
| 21. | Comp. App. (AT)<br>(Ins) No. 11 of<br>2020 | Kundan Care Products Ltd.<br>Vs.<br>Surya Kanta Satapathy & Ors. | Prithu Garg   | Meher Tandon |
| 22. | Comp. App. (AT)<br>(Ins) No. 29 of 2020    | Sarish Mittal, Director, KSM Spinning<br>Mills Ltd.<br>Vs.       | A.K. Bhardwaj |              |

|     |   |   |                 |               |
|-----|---|---|-----------------|---------------|
|     |   | Central Bank of India & Ors.  |                 |               |
| 23. | Comp. App. (AT)<br>(Ins) No. 30-31 of<br>2020 | Pravin Blaggan<br>Vs.<br>Goa Auto Accessories & Anr.  | Dhaval Mehrotra |               |
| 24. | Comp. App. (AT)<br>(Ins) No. 52 of<br>2020    | SRK Constructions & Projects Pvt. Ltd.<br>Vs.<br>Thyssenkrupp Industries India Pvt. Ltd.  | Ranbir Yadav    |               |
| 25. | Comp. App. (AT)<br>(Ins) No. 53 of<br>2020    | Shyam Metalics and Energy Ltd.<br>Vs.<br>Kshitiz Chhawcharia<br>Liquidator, Concast Steel & Power Ltd.<br>(In Liquidation) & Anr. | Arijit Mazumdar | Prateek Kumar |
| 26. | Comp. App. (AT)<br>(Ins) No. 54 of<br>2020    | Indian Overseas Bank<br>Vs.<br>Patel Woods Products Ltd.  | Kunal Tandon    |               |
| 27. | Comp. App. (AT)<br>(Ins) No. 55 of<br>2020    | Anhui Light Industries International co.<br>Ltd.<br>Vs.<br>Coastal Plastochem Pvt. Ltd.   | Nandini Sharma  |               |
| 28. | Comp. App. (AT)<br>(Ins) No. 56 of<br>2020    | Anhui Light Industries International Co.<br>Ltd.<br>Vs.<br>Coastal Plastochem Pvt Ltd.  | Nandini Sharma  |               |
| 29. | Comp. App. (AT)<br>(Ins) No. 57 of<br>2020    | V. Padmakumar<br>Vs.<br>Stressed Assets Stabilisation Fund<br>(SASF) & Anr.   | Nitin Thukral   |               |
| 30. | Comp. App. (AT)<br>(Ins) No. 59 of<br>2020    | Elevation Medisolutions LLP<br>Vs.<br>National Company Law Tribunal,<br>Kolkata & Anr.  | N.K. Lal        |               |
| 31. | Comp. App. (AT)<br>(Ins) No. 63 of<br>2020    | JC World Hospitality Pvt Ltd.<br>Vs.<br>Dhirendra Nath & Ors.   | S.K. Nanda      |               |
| 32. | Comp. App. (AT)<br>No. 08 of 2020             | Prem Prakash & Ors.<br>Vs.<br>Colonia Santa Maria Hotels Pvt Ltd &<br>Ors.  | Aman Vachher    |               |

**For Admission (After Notice)**

|     |  |  |               |                                  |
|-----|--|--|---------------|----------------------------------|
| 33. | Competition App.<br>(AT) No. 35 of<br>2019 | Kuntal Chowdhury.<br>Vs.<br>Macleods Pharmaceuticals Ltd & Anr.<br><br><b>With</b> | Santosh Kumar | Neha Tandon-R1<br>Nakul Mohta-R2 |
| 34. | Competition App.<br>(AT) No. 36 of<br>2019 | Kalyan Chowdhury.<br>Vs.<br>Cipla Ltd & Anr.                                       | Santosh Kumar | Neha Tandon-R1<br>Nakul Mohta-R2 |

|     |  |  |                  |  |
|-----|--|--|------------------|--|
| 35. | Competition Appeal (AT) No. 51 of 2019 | National Consumers Co-operative Federation of India Lrtd.<br>Vs.<br>New Town Electric Supply Company Ltd. & Ors.                     | Ankit Kohli      | Sujoy Mondal-R1,2                      |
| 36. | Competition. App. (AT) No. 78 of 2019  | Jaiprakash Associates Ltd.<br>Vs.<br>Competition Commission of India & Anr.  | Ruchi Khanna     | Ranjan Sardana                         |
| 37. | Comp. App. (AT) (Ins) No. 1408 of 2019 | Rakesh kumar Gupta<br>Vs.<br>Mahesh Bansal<br>Interim Resolution Professional & Anr.   | S.L. Gupta       |  |
| 38. | Comp. App. (AT) (Ins) No. 635 of 2019  | Bank of Baroda.<br>Vs.<br>Sundaresh Bhatt<br>RP of ABG Shipyard Ltd.   | Raunak Dhillon   | Satendra Rai                           |
| 39. | Comp. App (AT) (Ins) No. 721 of 2019   | Power2SME Pvt. Ltd.<br>Vs.<br>Uttam Strips Ltd. & Ors.   | Pankaj Bhagat    | Rakesh Kumar-R2<br>Shivankat Sharma-R3 |
| 40. | Comp. App. (AT) (Ins) No. 800 of 2019  | S.Shivaswamy<br>RP and Liquidator of Le Ecosystem Technology India Pvt Ltd.<br>Vs.<br>Concentrix Daksh Services India Pvt Ltd & Anr. | Madhvam Sharma   |  |
| 41. | Comp. App. (AT) (Ins) No. 916 of 2019  | Actioncor Consultants (P) Ltd.<br>Vs.<br>Viprah Technologies Ltd.  | Prantik Hazarika | Anadh. K                               |
| 42. | Comp. App. (AT) (Ins) No. 1012 of 2019 | Abhishek Agarwal & Ors.<br>Vs.<br>Manasadevi Bakers Pvt Ltd.   | Anil Kumar       | Harsh Gokhale-R1                       |
| 43. | Comp. App. (AT) (Ins) No. 1241 of 2019 | Power Chem Plast Ltd.<br>Vs.<br>Batra Plywood Industries Pvt Ltd.  | Ashim Aggarwal   |  |
| 44. | Comp. App. (AT) (Ins) No. 1405 of 2019 | Geetha Sugars<br>Vs.<br>The Indian Sugars and Refiners Ltd.  | Mithun Shashank  |  |
| 45. | Comp. App. (AT) (Ins) No. 1423 of 2019 | Yogendra Vasupal<br>Vs.<br>S. Kannan & Ors.  | Yogendra Vasupal |  |
| 46. | Comp. App. (AT) (Ins) No. 1441 of 2019 | Moolsons Holding Pvt Ltd.<br>Vs.<br>Zenal Construction Pvt Ltd.  | Misha            |  |

**Note: - The Court will rise at 01:00 PM.**

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**By Order**  
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**Registrar**